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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 16 of 2018 in C.P. (I.B) No. 195/9/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018**

Name of the Company: Reliance Naval And Engineering Ltd.
V/s.
United Ships Repairs & Marine Works ^{Pvt} Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CA. Sanjay Ruia	Professional Representative	Professional Representative	<u>S.K. Ruia</u>
2.	CS. Komal Jain	Professional Representative	"	<u>Komal Jain</u>
3.	Shradha Agrawal	Advocate	Counsel for Respondent	<u>Shradha Agrawal</u>
4.	Harsha Laddha	Advocate	"	<u>Harsha Laddha</u>
5.	Anushi Singh	Professional Representative	"	<u>Anushi Singh</u>
6.	Jaimin D. Dave	Advocate	Applicant	<u>Jaimin Dave</u>
7.	Saurabh N. Soparkar	Sr. Adv.	Applicant	
8.	Navin Pahwa	Sr. Adv.	Applicant	<u>Navin Pahwa</u>

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Mr. Jaimin Dave present for Applicant. Learned FCA Mr. Sanjay Ruia with learned PCS Ms. Komal Jain with Learned

Advocate Ms. Shradha Agarwal with Learned Advocate Ms Arushti Singhal present for Respondent in IA 16/2017.

This application is moved by Respondent to pass an order preventing the petitioner from filing rejoinder to their reply.

Learned FCA appearing for Respondent/ Original Petitioner that he has not filed any rejoinder and in case if he wants to file rejoinder, he will seek permission of this Authority.

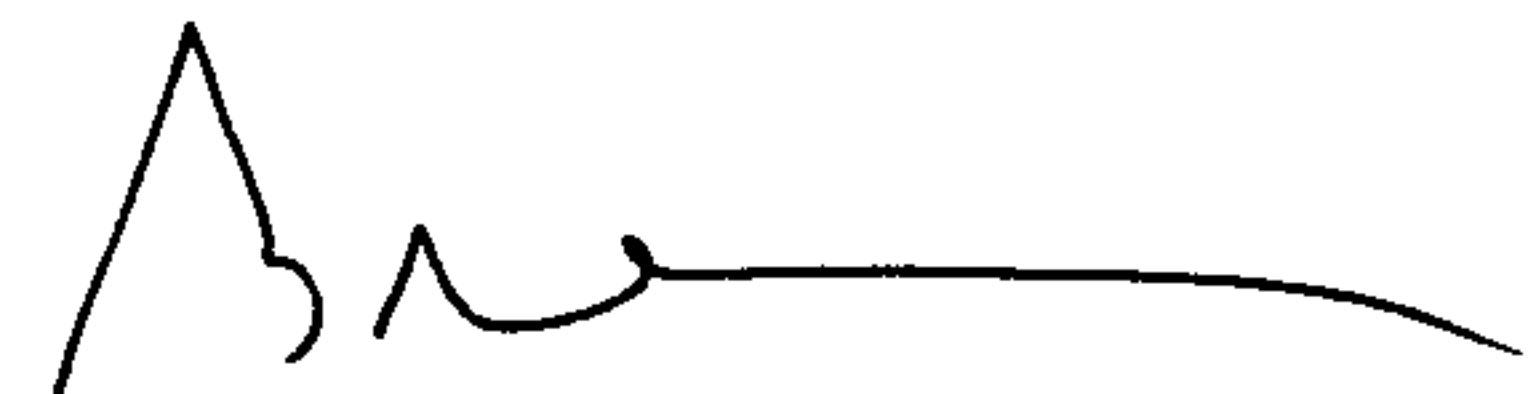
In view of the above said statement made by learned FCA the IA 16/2018 is premature.

Hence it is dismissed as premature.



MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 11th day of January, 2018.



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL